

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 02.09.2022

Appeal No. 334 of 2019

National Stock Exchange of India Ltd. Appellant

Versus

Securities and Exchange Board of India ... Respondent

Mr. Somasekhar Sundaresan, with Mr. Abishek Venkataraman, Ms. Sonali Mathur, Mr. Prabhav Shroff, Ms. Harshit Jaiswal, Advocates i/b AZB & Partners for the Appellant.

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chabaria, Mr. Suraj Chaudhary, Mr. Manish Chhangani, Mr. Prateek Pai, Ms. Shriya Parikh, Ms. Samreen Fatima, Advocates i/b The Law Point for the Respondent.

**With
Appeal No. 183 of 2019**

GKN Securities & Ors. Appellants

Versus

Securities and Exchange Board of India ... Respondent

Ms. Mitravinda Chundurur, Advocate with Ms. Shonan Bangera, Advocate i/b Parinam Law Associates for the Appellants.

Mr. T. N. Subramian, Senior Advocate with Mr. Manish Chhangani, Ms. Samreen Fatima Advocates i/b The Law Point for the Respondent.

**With
Misc. Application No. 233 of 2019
And
Appeal No. 323 of 2019**

Deviprasad Singh Appellant

Versus

Securities and Exchange Board of India ... Respondent

Mr. Pesi Modi, Senior Advocate with Mr. Neville Lashkari, Mr. Rashid Boatwalla, Mr. Juan D'Souza, Advocates i/b MKA & Co. for the Appellant.

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chabaria, Mr. Suraj Chaudhary, Mr. Manish Chhangani, Mr. Prateek Pai, Ms. Shriya Parikh, Ms. Samreen Fatima, Advocates i/b The Law Point for the Respondent.

**With
Misc. Application No. 234 of 2019
And
Appeal No. 324 of 2019**

Mr. Ravi Varanasi Appellant

Versus

Securities and Exchange Board of India ... Respondent

Mr. Pesi Modi, Senior Advocate with Mr. Neville Lashkari, Mr. Rashid Boatwalla, Mr. Juan D'Souza, Advocates i/b MKA & Co. for the Appellant.

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chabaria, Mr. Suraj Chaudhary, Mr. Manish Chhangani, Mr. Prateek Pai, Ms. Shriya Parikh, Ms. Samreen Fatima, Advocates i/b The Law Point for the Respondent.

**With
Misc. Application No. 235 of 2019
And
Appeal No. 325 of 2019**

Mr. Nagendra Kumar Appellant

Versus

Securities and Exchange Board of India ... Respondent

Mr. Pesi Modi, Senior Advocate with Mr. Neville Lashkari, Mr. Rashid Boatwalla, Mr. Juan D'Souza, Advocates i/b MKA & Co. for the Appellant.

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chabaria, Mr. Suraj Chaudhary, Mr. Manish Chhangani, Mr. Prateek Pai, Ms. Shriya Parikh, Ms. Samreen Fatima, Advocates i/b The Law Point for the Respondent.

**With
Appeal No. 326 of 2019**

Way2wealth Brokers Pvt. Ltd. Appellant

Versus

Securities and Exchange Board of India

... Respondent

Ms. Shruti Rajan, Advocate with Mr. Vivek Shah, Mr. Harishankar Raghunath, Advocates i/b Trilegal for the Appellant.

Mr. T. N. Subramian, Senior Advocate with Mr. Manish Chhangani, Ms. Samreen Fatima Advocates i/b The Law Point for the Respondent.

**With
Appeal No. 327 of 2019**

Mr. M. R. Shashibhushan

..... Appellant

Versus

Securities and Exchange Board of India

... Respondent

Ms. Shruti Rajan, Advocate with Mr. Vivek Shah, Mr. Harishankar Raghunath, Advocates i/b Trilegal for the Appellant.

Mr. Suraj Chaudhary, Advocate with Mr. Manish Chhangani, Ms. Samreen Fatima, Advocates i/b The Law Point for the Respondent.

**With
Appeal No. 337 of 2019**

Chitra Ramkrishna

..... Appellant

Versus

Securities and Exchange Board of India

... Respondent

Mr. Sandeep Parikh, Advocate with Mr. Piyush Raheja, Ms. S. Priya, Mr. Dipam Sengupta, Advocates for the Appellant.

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chabaria, Mr. Suraj Chaudhary, Mr. Manish Chhangani, Mr. Prateek Pai, Ms. Shriya Parikh, Ms. Samreen Fatima, Advocates i/b The Law Point for the Respondent.

ORDER :

1. Put up these matters for further hearing on September 5, 2022.

2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M. T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

02.09.2022
PTM